

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF JUN, 2017
DISTRICT AND SESSIONS DIVISION BILASPUR, HP**

| Categories of cases | District and Sessions Court,Bilaspur | Additional District and Sessions Judge, Ghumarwin. | Civil Judge(Sr.Div)-cum-CJM, Bilaspur | Civil Judge(Jr.Div)-cum-JMIC, Bilaspur | Civil Judge(Sr.Div)-cum-ACJM, Ghumarwin | Civil Judge(Jr.Div)-cum-JMIC Court No-2,Ghumarwin | Civil Judge(Jr.Div)-cum-JMIC Court No-3, Ghumarwin |
|-------------------------------------|--------------------------------------|--|---------------------------------------|--|---|---|--|
| I. CIVIL CASES | | | | | | | |
| 1. Cases under Land Acquisition Act | 9 | 17 | | | | | |
| 2. Motor Accidents Claims | 71 | 168 | | | | | |
| 3. Guardian and Wards Act | 1 | 12 | 0 | | 1 | | |
| 4. Hindu Marriage Act | 38 | 78 | 19 | | 35 | | |
| 5. w.c. Act | | | 50 | | 64 | | |
| 6.Counter Claim | | | | | | | |
| 7. Review Applications | | 1 | | | | | |
| 8. Civil Suits | 2 | 3 | 648 | | 760 | | |
| 9. Rent Cases | | 8 | 7 | | 1 | | |
| 10. Arbitration Cases | | | 1 | | | | |
| 11. Succession Act | 1 | 2 | 2 | | 6 | | |
| 12. Executions | 180 | 20 | 143 | | 109 | | |
| 13. Pauper Applications | | | 2 | | | | |
| 14. Small Causes Suits | | | | | | | |
| 15. Miscellaneous | | | | | 467 | | |
| 16.Civil Appels | 19 | 60 | | | | | |
| 17.Civil Misc Appels | 4 | 4 | | | | | |
| 18.Miscellaneous | 54 | 60 | 322 | | | | |
| 19.Telegraph Act | | | | | | | |
| 20. Payment wages Act | | | 6 | | | | |
| 21.Panchayat Appeal | | | | | 2 | | |
| 22.Emp.Comp Act | | | | | | | |
| 23.Indian Telegraph 6SFC Act | | | | | | | |
| TOTAL | 379 | 474 | 1200 | | 1445 | | |
| II. CRIMINAL CASES | | | | | | | |
| 1. D.V.Act | | | | | 52 | | |
| 2. 138 of N.I.Act | | | 378 | | 239 | | |
| 3.N.D.P.S.Act | 10 | 40 | 16 | | | | |
| 4.Special Act | | | | | | | |
| 5. Bail Applications | 13 | 10 | | | | | |
| 6.Police Challan | | | 1134 | | 324 | | |
| 7. Excise Cases | | | 150 | | 15 | | |
| 8. Complaint Cases/Pvt.Comp. | | | 34 | | 25 | | |
| 9. Food Cases | | | 13 | | 4 | | |
| 10. Summary Cases | | | 86 | | 0 | | |
| 11. Forest Cases | | | 4 | | | | |
| 12. Misc. Cases | 14 | 42 | 420 | | 270 | | |
| 13. Petitions u/s 125 Cr.P.C. | | | 45 | | 30 | | |
| 14.Other Act Case | | | 60 | | | | |
| 15.Panchayat Appeal | | | 1 | | 1 | | |
| 16.SC/ST ACT | | | | | | | |
| 17.Forest Cases | | | | | 1 | | |
| 18.Sessions Trail. | 44 | 46 | | | | | |
| 19.Corruption Cases. | 6 | | | | | | |
| 20.Criminal Appeals. | 30 | 64 | | | | | |
| 21.Criminal Revisions. | 6 | 44 | | | | | |
| TOTAL | 123 | 246 | 2351 | | 961 | | |
| GRAND TOTAL | 502 | 652 | 3448 | | 2406 | | |